Unstarred Questions

- (b) The aim and objectives of THCRP are as under:-
  - To study the living conditions of tribal people.
  - To collect information related to health statistics.
  - To study dietetic habits, nature and frequency of prevalent diseases, use of common medicinal plants in the area.
  - To provide medical aid at the door steps of tribals.
  - To propagate knowledge about Ayurvedic concept of Pathyapathya including hygiene habits, dietary practice.
  - To prevent diseases by adopting healthy way of living and clean environment (Swachhata).
  - To collect LHTs/folk medicines/traditional practices prevalent in the area.

(c) and (d) The targets set for 2017-18 and achievements so far are as under:-

Target (2017-18)	Achievement
Population to be covered for demographic studies - 100000	100316 Population covered
Documentation of Local Health Traditions (LHT) /Folk Claims-150	159 LHTs/Folk claims documented

## Extension of runways of airports

1126. SHRI K. R. ARJUNAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the plans of Airports Authority of India (AAI) to extend runways-of a number of airports were grounded;
  - (b) if so, the details thereof;
- (c) whether it is also a fact that AAI had invested huge amount for the extension of runways at those airports; and
  - (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) No, Sir.

(b) to (d) Do not arise.

## Unlawful activities by crew of Jet Airways

1127. SARDAR BALWINDER SINGH BHUNDER: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Directorate General of Civil Aviation (DGCA) is aware of unlawful activities of crew members of Jet Airways such as smuggling activities, mid-air brawls and misbehaviour, with passengers, etc.;
  - (b) if so, the details thereof; and
- (c) action taken by DGCA on various unlawful activities of crew members including details of matter taken up by DGCA with the management of Jet Airways?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) On 01.01.2018 during the operation of M/s Jet Airways flight 9W-119 (London-Mumbai) both the pilots entered into altercation. No incident of misbehavior with passengers by crew of Jet Airways have been reported to this Ministry.

(c) The altercation incident which occurred on 01.01.2018, was investigated by DGCA and on the basis of investigation report, licenses of both the pilots have been suspended for a period of 5 years.

## Air services to Satna and Rewa under UDAN scheme

†1128. SHRI PRABHAT JHA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has launched UDAN scheme, to be completed in several phases, to provide the facility of air travel to the common man of the country;
  - (b) if so, the details thereof;
- (c) whether Government has announced air services from Bhopal to Satna and Rewa in the first phase of the 'Udan' scheme; and

<sup>†</sup>Original notice of the question was received in Hindi.